

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 288 of 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

|   |                         |
|---|-------------------------|
| <b>Arvind Costsyn (India) Ltd.</b>  | <b>...Appellant(s)</b>  |
| <b>Vs.</b>  |                         |
| <b>Maharashtra State Electricity Distribution Company Ltd. &amp; Ors.</b> | <b>...Respondent(s)</b> |

Counsel for the Appellant : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Anup Jain  
Mr. S. Rama for R-1

**ORDER**

Appearance/reply by Respondents, if any, shall be filed within four weeks.

List the matter on **31.10.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**